

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 24.07.2020 (FRIDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the Court Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 103 of 2020	Assam Medical Corporation Pvt. Ltd. Vs. Balendra Choudhury & Ors.	Abhinav Hansaria	
<b>2.</b>	Comp. App. (AT) No. 104 of 2020	Kali Charan Das Trust Vs. Balendra Choudhury & Ors.	Dhruv Suri	

## **For Admission (After Notice)**

<b>3.</b>	Comp. App. (AT) (Ins) No. 752 of 2019	Andal Bonumalla. Vs. Tomato Trading LLP & Ors.	Bommineni Vivekananda	Piyush Bhardwaj
<b>4.</b>	Comp. App. (AT) (Ins) No. 554 of 2020	Mahendra Govindlal Agarwal Vs. Taranjot Resources Pvt. Ltd. & Anr.	Aaditya Pande	Natasha Dhruvan Shah
<b>5.</b>	Comp. App. (AT) (Ins) No. 555 of 2020	Anuj Khanna Vs. Wishwa Naveen Traders & Anr.	Aman Verma	Kunal Kohli-R2
<b>6.</b>	Comp. App. (AT) (Ins) No. 573 of 2020	Navneet Jain Vs. Manoj Sehgal, RP of Sarbat Cofab Pvt. Ltd. & Ors.	Harsh Garg	Kunal Godhwani- R1 Suresh Dutt Dobhal- COC

## **For Hearing**

<b>7.</b>	Comp. App. (AT) (Ins) No. 202 of 2020	Kridhan Infrastructure Pvt. Ltd. Vs. Venkatesan Sankaranarayan & Anr.	Udit Chauhan	P.V. Dinesh
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**By the order of Hon'ble Acting Chairperson**

**-sd/-**

**Registrar**